by a State fall short of the provision in the Annual Plan, adjustments in the programmes to be carried out may become necessary. Every effort made to see that important programmes do not suffer.

Shri D. N. Tiwary: The question was whether any State Governments had requested the Government of India for advance of money for their essential projects as they are not able to raise the resources for the same in their States.

The Minister of Planning and Employment Nanda): Yes, a few States have addressed the Planning Commission on that subject and we have given suitable replies.

Shri D. N. Tiwary: Which are the States that have made such a request and what was the reply given?

I do not have Shri Nanda: names with me now. The point is that there are State plans and if in the course of a year they want anything more, it is sometimes possible to give them advance assistance which has to be paid back in later years. This has been done in the case of a few States and it may have to be done again also,

Shri Sham Lal Saraf: In view of the fact that the Finance Commission has reduced the annual grant to the Jammu and Kashmir Government. have they indicated to the Planning Commission that they will not be able to raise their part of the funds in order to go ahead with their plans? If so, what action has the Planning Commission taken on that?

Shri Nanda: We are aware of it. But we do not interfere with what the Finance Commission has done.

श्री भक्त दर्शन : श्रीमान, क्या जिन राज्यों की सीमा पर नया खतरा पैदा हुआ है, उस स्थिति को देखते हुए वहां की सरकार ने कोई विशेष प्रार्थना की है भ्रौर क्या प्लांनिंग कमिशन इस पर सहान्भृतिपूर्वक विचार करेगा ?

भी नन्दा: वह चीज ध्यान में है ग्रौर जो भी वाजिब है किया जायेगा।

Oral Answers

भी सरज पाण्डेय : उत्तर प्रदेश सरकार विचार कर रही है कि उस के पास इतने रिसोर्सेज नहीं हैं कि वह तीसरी पंचवर्षीय योजनाको पूराकर सके। क्या उस ने इस सम्बन्ध में केन्द्रीय सरकार को कोई लिखा पढी की है ?

श्री नन्दा: इस में दो पहलू थे। एक तो यह कि ग्रगर वह जो चाहते थे इकट्टा करना रिसोरसेज, ग्रगर वह नहीं कर सकेंगे तो सेन्टल एसिसटेंस कम कर दी जायेगी । उस के बारे में जवाब दे दिया गया है कि जो हमें देना है उस में हम कभी नहीं करेंगे। मगर जो उन्हें इकट्टा करना था. ग्रगर वह उसे नहीं कर सके तो उन को अपने प्लान में कुछ रहोबदल करना पडेगा ।

Shri Indrajit Gupta: May I know whether any specific directives have been given to State Governments to reorientate their State plans in the light of the present emergency? If so, what is the nature of those directives?

Shri Nanda: Yes. That has been done. That was the main subject before the National Development Council and a communique has also been issued on that subject.

## Joint Surveys of West Bengal-East Pakistan Border

141. Shri Tridib Kumar Chaudhuri:
Shri Indrajit Gupta:

Will the Prime Minister be plea: to state:

(a) whether it is a fact that a decision was taken at the 71st Joint Conference of the Directors of Land Records and Survey of West Bengal and East Pakistan in Calcutta on the 26th, 27th and 28th September, 1962 that Joint Surveys on the West BengalEast Pakistan border which were suspended on the 4th June, 1961 would be resumed again on the 1st of November this year;

- (b) whether the aforesaid Joint Surveys have been actually resumed; and
- (c) what is the present position with regard to Joint Surveys and demarcation of the Tripura—East Pakistan border and the Assam—East Pakistan border?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). Yes, Sir.

(c) The present position with regard to the joint survey and demarcation of the Tripura—East Pakistan border and Assam—East Pakistan border, is given in a statement which is placed on the Table of the Lok Sabha. The statement does not cover the current field season; work done during the current field season can only be tabulated after the season ends in spring next year.

## STATEMENT

S. No.	Name of Sector	Total length of Sector	Demarcation completed upto end of last field season by placement of pillars.
I. West Bengal-East Pakistan		1349 miles approximately	1064 miles approximately
II. Assam-East Pakistan		620 miles approximately	4111 miles approximately
III. Tripura-East Pakistan		550 miles approximately	184 miles approximately

Shri Tridib Kumar Chaudhuri: May I know whether complete ground rules about protection to be given to survey, personnel of both countries have been arrived at so as to remove all causes of friction and tension?

Shri Dinesh Singh: Yes, Sir.

Shri Tridib Kumar Chaudhuri: May I know if the reported withdrawal of Pakistan troops recently from Daikhata in the district of Jalpaiguri in North Bengal has been in pursuance of this decision, and whether joint surveys have been started there also?

Shri Dinesh Singh: Joint surveys are going on in different pockets in these areas. I do not know whether it is going on at this particular spot at this moment. Protection that has to be given to the survey parties has been decided in the meetings of the Deputy Commissioners, and later of Chief Secretaries, that were held.

Shri Indrajit Gupta: May I know whether in the last series of meetings held in Calcutta, the Director of Land Records and Surveys of West Bengal said that he was not authorised by the Central Government to discuss the question of the Tripura—

East Pakistan border? If it is a fact, what are the reasons for the same?

Shri Dinesh Singh: For Tripura, we felt that it would be better if we appointed a separate officer to deal with that.

Shri S. M. Banerjee: Is it a fact that survey work at Berubari has been suspended? If so, what are the reasons therefor, and whether it is going to be started soon?

**Shri Dinesh Singh:** It has been suspended?

Shri S. M. Banerjee: It was reported in the newspapers that the survey work at Berubari had been suspended because of the wrong attitude of the other people. I want to know whether it is likely to be started, and if so, when.

**Shri Dinesh Singh:** I cannot say offhand whether at a particular place it has been suspended.

## AVRO-748

\*142. | Shri Indrajit Gupta: | Shri Daji: | Shri S. C. Samanta: